

The Advertising Standards Council of India (ASCI), a voluntary self-regulatory organization, looks into complaints across all media such as Print, TV, Radio, hoardings, SMS, e-mailers, Internet/ web-site, product packaging, brochures, promotional material and point of sale material, etc. and has a code for self-regulation on advertisements to control the content of advertisements.

Filing of annual returns by newspapers and magazines

869. SHRI SYED NASIR HUSSAIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of newspapers and magazines which have not filed annual returns during the last three years across the country, State-wise;

(b) the total number of newspapers and magazines authorized to receive advertisements from Directorate of Advertising and Visual Publicity (DAVP) in the country along with the details thereof; and

(c) the number of newspapers and magazines which have deposited levy fees during the last three years, name-wise?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI PRAKASH JAVADEKAR): (a) As per record, a total of 1,02,295 newspapers/periodicals have not filed their annual statements for the last three years (*i.e.* 2016-17, 2017-18 and 2018-19). State-wise list of the same is available on the website of Registrar of Newspapers of India (RNI) www.rni.nic.in.

(b) At present, a total of 5642 newspapers and magazines are on the panel of Bureau of Outreach and Communication (erstwhile DAVP). The details are available on the website of BOC www.davp.nic.in.

(c) The number of publications which have deposited levy fees during the last three years are as under:—

Year	Number of Publications
2016-17	4118
2017-18	2809
2018-19	3317

Details are available on the Press Council of India's website <http://presscouncil.nic.in/> in Levy Section, Sub Head 'Notification'.

Revamping and upgradation of AIR and DD

870. SHRI T.G. VENKATESH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government has taken a decision to revamp and upgrade All India Radio (AIR) and Doordarshan (DD);

(b) if so, the details thereof; and

(c) the details of the AIR and DD stations being upgraded in the State of Andhra Pradesh and the quantum of funds allocated for this purpose?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): (a) and (b) Modernisation of All India Radio (AIR) and Doordarshan (DD) is a continuous process and action for the same is taken from time to time, including projects for setting up of FM transmitters/stations at existing and new locations, replacement and modernisation of transmitters, digitization of Regional News Units, adoption of modern High Definition (HD) technology, Digitization of Studios, Digital Content dissemination, Expansion of DTH and High Definition TV etc.

(c) Doordarshan Kendra at Vijayawada has been approved for modernisation at a cost of ₹ 1.06 crore. Further, digitization of AIR Stations at Cuddapah, Tirupati and Visakhapatnam has been approved with a total allocation of ₹ 3.72 crore. In addition to this, a new AIR station with 10 kW FM transmitter has also been approved for Rajahmundry at a capital cost of ₹ 2.6 crore.

'Mann Ki Baat' with CM of States

871. SHRI RITABRATA BANERJEE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that 'Akashvani' is planning programmes on the pattern of 'Mann ki Baat', with Chief Ministers of the States in their respective vernacular languages;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?